

Bench No. I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No 1078/2011

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10th July, 2017, 10.30 A.M

Name of the Company		Bhatpara Papers Ltd & Ors. -Versus- The West Bengal Pulpwood Development Corporation Ltd & Ors.		
Under Section		397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of		Signature with date
1)	Mr. Ratanlal Banerjee (M.ADV)	Petitioners.		Sonia Chakraborty 10-7-17
2)	Ms. Swasti Bhattacharya Roy (Adv)	"		
3)	Ms. Sonia Chakraborty (Adv)	"		
Mrs. Asit Kumar Banerjee Sibnarayan Chatterjee		Respondents		(Sibnarayan Chatterjee) 10.7.17

ORDER

Ld. Counsels for the petitioners and the respondents are present.

In this case pleadings are complete. Both the parties are directed to file their written submissions within 21 days from today with a copy in advance to the opposite parties. Both the parties shall confine their arguments only on the points mentioned in the written statements.

List the matter on **08/08/2017** for arguments from the petitioners' side; **09/08/2017** for arguments from the respondents' side and on **10/08/2017** for reply arguments. No further adjournments will be granted.

(Vijai Pratap Singh)
Member (J)